COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

Appeal No. 213 of 2017

Dated: 28th May, 2018

Present: Hon'ble Mr. I. J. Kapoor, Technical Member

Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:

M/s KCP Limited Appellant(s)

Vs.

Andhra Pradesh Electricity Regulatory Commission & Respondent(s)

Ors.

Counsel for the Appellant(s) : -

Counsel for the Respondent(s) : Mr. K.V. Mohan

Mr. K. V. Balakrishnan for R-1

Mr. Gautam Prabhakar for R-3

ORDER

None for the appellant.

List the matter on <u>23.07.2018.</u>

(Justice N. K. Patil) Judicial Member (I.J. Kapoor) Technical Member

ts/mk